

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 11/2025	State Bank of India Vrs. Smt. Laxmi Guru	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025
			C.S. 12/2025	State Bank of India Vrs. M/s. Laxmi Nrusingha Steels	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025
			C.S. 13/2025	State Bank of India Vrs. M/s. Nishan Agencies	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025
			C.S. 14/2025	State Bank of India Vrs. Prafulla Kumar Gouda	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025
			C.S. 15/2025	State Bank of India Vrs. Sri Jagannath Polai	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025

			C.S. 16/2025	State Bank of India Vrs. M/s. Sai Beverage	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025
			C.S. 17/2025	State Bank of India Vrs. M/s. Laxmi Traders & another	Simanchala Panda	9338005621	NA	17.04.2025	17.04.2025
			C.S. 18/2025	Union Bank of India Vrs. Smt. Swapanarani Das	Aditya Narayan Mishra	9338005621	NA	19.04.2025	19.04.2025
			C.S. 19/2025	State Bank of India Vrs. D.Venkat Rao	B.K.Mohanty	9437203565	NA	25.04.2025	25.04.2025
			C.S. 20/2025	State Bank of India Vrs. Nandini Panda & others	B.K.Mohanty	9437203565	NA	25.04.2025	25.04.2025
			C.S. 21/2025	State Bank of India Vrs. Pabitra Swain	B.K.Mohanty	9437203565	NA	25.04.2025	25.04.2025
			I.A. 02/2025	Smt. Sujata Sabat & another Vrs. Purna Chandra Sahu and others	U.S.Sabat	9437261483	NA	15.04.2025	15.04.2025
			I.A. 03/2025	Smt. Padmalaya Sahu Vrs. The Chief Manager, State Bank of India	N.C.Tripathy	9937945574	NA	21.04.2025	21.04.2025
			CMA 03/2025	Aspini Kumar Das Vrs. M/s. Shriram Finance Ltd. and another	Rabindranath Sharma	NA	NA	19.04.2025	19.04.2025
			CMA 04/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Kalu Gouda and another	Deepak Kumar Sukla	9437361700	NA	23.04.2025	23.04.2025

			CMA 05/2025	Sundaram Finance Ltd. Vrs. Ramesh Kumar Mahanty & others	Deepak Kumar Sukla	9437361700	NA	23.04.2025	23.04.2025
			ARBP 01/2025	Bichitra Narayan Mishra Vrs. Union of India & another	H.K.Rath	NA	NA	21.04.2025	21.04.2025
			CAVEAT 01/2025	KD Gold and Diamonds Pvt. Ltd. Vrs. M/s. Khimji & Sons	Saswata Patnaik	9338333313	NA	25.04.2025	25.04.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb.02/2025	Shriram Transport Finance Company Ltd. Vs. Rajesh Rohidas & Others	Ashok Kumar Sahoo & Assocaites	-	-	04.04.2025	04.04.2025
			Arb.03/2025	Shriram Transport Finance Company Ltd. Vs. Rajesh Rohidas & Others	Ashok Kumar Sahoo & Assocaites	-	-	04.04.2025	04.04.2025
			Exe.05/2025	M/s. Cholamandalam Investment and Finance Company Ltd. Vs. Sanjaya Khakha & Others	Ashok Kumar Sahoo & Associates	-	-	05.04.2025	05.04.2025
			Exe.06/2025	M/s. Cholamandalam Investment and Finance Company Ltd. Vs. Krishnakant	Ashok Kumar Sahoo & Associates	-	-	05.04.2025	05.04.2025

				Sahu & Others					
			Exe.07/2025	M/s. Cholamandalam Investment and Finance Company Ltd. Vs. Chaitanya Sahu	Ashok Kumar Sahoo & Associates	-	-	05.04.2025	05.04.2025
			Exe.08/2025	M/s. Cholamandalam Investment and Finance Company Ltd. Vs. Gouranga Deep & Others	Ashok Kumar Sahoo & Associates	-	-	05.04.2025	05.04.2025
			Exe.09/2025	M/s. Cholamandalam Investment and Finance Company Ltd. Vs. Mubarak Khan & Others	Ashok Kumar Sahoo & Associates	-	-	05.04.2025	05.04.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	Execution No.173/2025	M/S Manappuram Assets Finance Limited, Thrissur Vrs Mr. Mrutunjay Mallick & Another	Dipti Ranjan Senapati & Associates	8895493808	-	09.04.2025	09.04.2025
			Execution No.278/2025	M/S Sundaram Finance Limited, Jagatsinghpur Vrs Mr. Amrin Khuntia & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	19.04.2025	19.04.2025

			Execution No.279/2025	M/S Sundaram Finance Limited, Jagatsinghpur Vrs Mr. Mathuri Malik & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	19.04.2025	19.04.2025
			Execution No.280/2025	M/S Shriram Finance Company Limited, Jagatsinghpur Vrs Mrs Anasuya Sethy & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	21.04.2025	21.04.2025
			Execution No.281/2025	M/S Shriram Finance Company Limited, Jagatsinghpur Vrs Mr Jagannath Paikaray & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	21.04.2025	21.04.2025
			Execution No.282/2025	M/S Shriram Finance Company Limited, Jagatsinghpur Vrs Mr Satyananda Malla & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	21.04.2025	21.04.2025
			Execution No.283/2025	M/S Shriram Finance Company Limited, Jagatsinghpur Vrs Mr Smruti Ranjan Rath & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	21.04.2025	21.04.2025

			Execution No.284/2025	M/S Shriram Finannce Company Limited, Jagatsinghpur Vrs Mr Kalpataru Das Mohapatra & Anr.	Sri Rajendra Kumar Sahoo	9178042780	-	21.04.2025	21.04.2025
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Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 169/2024	Union Bank of India Vrs M/s. Visual System Infotech	Adv. Manoj Kumar Mishra	02.09.2024	15.04.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 10/2025	UCO Bank Cuttack Vrs Bijay Laxmi Enterprises & Others	Gurudatt Kar Vrs None	06.02.2025	10.04.2025
			CS(III) 190/2020 CIS No.122/2024	State Bank of India Vrs. Bhumika Textiles & Others	S. Mohanthy & Associates	23.05.2020	22.04.2025
			CS(III) 145/2023	State Bank of India Vrs Sujata Supply Agency & Others	S. Mohanthy & Associates	15.11.2023	29.04.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.27/2024	Bank of Baroda Vs. Mr. Rajendra Prasad	P.K. Mohapatra	11.12.2024	05.04.2025
			C.S.26/2024	Bank of Baroda Vs. M/s. Tirupati Traders	P.K. Mohapatra	11.12.2024	10.04.2025
5.	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. 73/ 2024	Bank of Maharashtra Vrs. M/s. Jyoti Paper Plate	Adv. Srinibas Khandei	24.04.2024	21.04.2025
			Arb(P) no. 25/2022	Binaya Agrawal Vrs G.M. East Coast Railway and Other	Adv. S.K. Dwibedy	21.06.2022	21.04.2025
			Exn(P) No. 19/2025	Ms. Nandi Enterprises Vrs Unio of India and Others	Adv. Saurav Suman Bhuyan	30.01.2025	25.04.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 312/ 2023	Krishan @ Krushna Tripathy Vrs Satya Narayan Mishra	Adv. Laxman Kumar Behera	29.11.2023	29.04.2025
			CS 132/ 2024	M/s. Jay Matadi Pharma Vrs. M/s. Amar pharmaceutical Agency	Adv. Mukesh Panda	06.07.2024	29.04.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 170/2023	State Bank of India (RASMEC) Cuttack Vrs M/s Vaishu & Another	S.R.Sahoo & Associates Vrs None	02.01.2024	09.04.2025
			CS(III) 536/2021	State Bank of India (RASMEC) Cuttack Vrs Maa Sarala Medicine Store & Others	B.N.Udgata & Associates Vrs None	28.12.2021	10.04.2025
			CS(III) 535/2021	State Bank of India (RASMEC) Cuttack Vrs M/s Sahoo Agency 7 Others.	B.N.Udgata & Associates Vrs None	28.12.2021	10.04.2025
			CS(III) 97/2023	State Bank of India (RASMEC) Cuttack Vrs Naman Plastic & Others	Sri S.Sarangi & Associates	24.08.2023	17.04.2025
			CS(II) 1/2022	Swarnamayee Mohanthy Vrs Debabrata Mohanthy & Others	Sri B.Nayak & Associates	11.05.2022	22.04.2025
			CS(II) 13/2024	State Bank of India (RASMEC) Cuttack Vrs Narayan Bhuyan	M/s Susamarani Sahoo & Associates	16.01.2024	25.04.2025
			CS(II) 112/2023	Sri Tarak Nath Sur Vrs Smt. Anita Sur & Others	Sri B.B.Mishra & Associates	14.09.2023	25.04.2025

			CS (III) 41/2023	Union Bank Of India Cuttack Vrs Sai Ram Bhandar & Another	N.K.Mohapatra & Associates	27.04.2023	29.04.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 24/2024	Punjab National Bank Vrs. Pragyani Dash	Sri Simanchal Panda	26.04.2024	11.04.2025
			C.S. 47/2023	Pramila Prusty Vs Ms Tpsodl And Others	Niranjan Panigrahy	30.11.2023	19.04.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.145/2012	M/s. Aryan Ispat & Power Pvt. Ltd. Vs. M/s. Shiv Mangal Ispat Pvt.Ltd. & Others	L. K. Panigrahi	19.11.2012	09.04.2025
			C.S.104/2021	Union Bank of India Vs. Jasika Pattnaik	B. Meher Vs. B. Padhan	31.03.2021	25.04.2025
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 18/2021	M/s. Fedder Electronics Pvt. Ltd Vrs. Union Of India	Adv. S. Murty Vrs. Adv. Umakanta Pattanaik	31.03.2021	-	02.04.2025	1520	Dismissed On Contest	-	-	-
			Arb(P) No. 19/2024	Arlan Technology Pvt. Ltd. Vrs Union Of India	Adv. Sidharth Sharma Vrs. Adv. Umakanta Pattanaik	02.03.2024	-	04.04.2025	420	Allowed On Contest	-	-	-
			Arb(P) No. 20/2024	M/s. GMDM Global Energy Pvt. Ltd Vrs. M/s Odisha Steel Trading Corporation	Adv. S. Mishra Vrs. Adv. Sidhanta Dwibedy	02.03.2024	-	10.04.2025	420	Dismissed On Contest	-	-	-
			C.S. No. 1556/2009	Sir Biotech India Ltd. Vrs. M/s. Paltronics & Allied Industries Pvt. Ltd.	Adv. S.K. Dey Vrs. Adv. Akay Kumar Mohanty	04.05.2009	-	19.04.2025	5840	Decreed On Contest	-	-	-
			Arb(P)	M/s. BKD	Adv. S.	13.02.	-	21.04.2	60	Allowed	-	-	-

			No. 06/2025	Infrastructure Pvt. Ltd Vrs. OPGCL	Dwibedy Vrs Adv. S.S. Mohanty	2025		025		On Contest			
			C.S. No. 216/2020	Canara Bank Vrs. Sri Laxmi Bricks	Adv. S.M. Alli Vrs Adv. S.C. Sahoo	02.07.2020	-	22.04.2025	1825	Decreed On Contest	-	-	-
			C.M.A. No. 213/2023	Smt. Jyosna Rani Lenka Vrs Pranati Pattanaik	Adv. Bijay Kumar Mahapatra	12.10.2023	-	23.04.2025	730	Allowed On Contest	-	-	-
			C.M.A. No. 02/2024	Union of India Vrs. B.D. Sahoo	Adv. Umakanta Pattanaik Vrs. Adv. S.N. Das	18-09-2024	-	29.04.2025	365	Allowed On Contest	-	-	-
			C.M.A. No. 03/2024	Union of India Vrs. B.D. Sahoo	Adv. Umakanta Pattanaik Vrs. Adv. S.N. Das	18-09-2024	-	29.04.2025	365	Allowed On Contest			
			C.M.A. No. 04/2024	Union of India Vrs. B.D. Sahoo	Adv. Umakanta Pattanaik Vrs. Adv. S.N. Das	18-09-2024	-	29.04.2025	365	Allowed On Contest	-	-	-
			C.M.A. No. 05/2024	Union of India Vrs. B.D. Sahoo	Adv. Umakanta Pattanaik Vrs. Adv. S.N. Das	18-09-2024	-	29.04.2025	365	Allowed On Contest	-	-	-
			C.M.A. No. 06/2024	Union of India Vrs. B.D. Sahoo	Adv. Umakanta Pattanaik Vrs. Adv. S.N. Das	18-09-2024	-	29.04.2025	365	Allowed On Contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 103/2023	ICICI Bank Cuttack Vrs Jagadish Sahoo	Sri B.B. Mishra & Associates Vrs Sri S.P. Moharana & Associates	26.08.2023	-	02.04.2025	586 Days	Contest	-	-	-

			CS(III) 50/2017 CIS (30/ 2025)	State Bank of India (Banki) Vs Jitendra Kumar Rout and others	S.C.Biswal & Associates Vrs S.r.Pattnaik & Associates	18.12. 2017	-	19.04.2 025	2680 Days	Contest	-	-	-
			CS(III) 116/ 2022	UCO Bank Cuttack Vrs Sai Associates & Others	D.Ray Associates Vrs A.K.Nayak & Associates	20.07. 2022	-	23.04.2 025	1009 Days	Contest	-	-	-
			ARBP 43/2024	Ajit Kumar Swain Vrs Department of Water Resources Kendrapada Govt. of Odisha.	S.Dwibedi Vrs P.K.Lenka (G.P)	12.11. 2024	-	25.04.2 025	165 Days	Contest	-	-	-
			ARBP 44/2024	Ajit Kumar Swain Vrs Department of Water Resources Kendrapada Govt. of Odisha	S.Dwibedi Vrs P.K.Lenka (G.P)	12.11. 2024	-	25.04.2 025	165 Days	Contest	-	-	-
			ARBP 45/2024	Ajit Kumar Swain Vrs Department of Water Resources Kendrapada Govt. of Odisha	S.Dwibedi Vrs P.K.Lenka (G.P)	12.11. 2024	-	25.04.2 025	165 Days	Contest	-	-	-
			ARBP 46/2024	Ajit Kumar Swain Vrs Department	S.Dwibedi Vrs P.K.Lenka	12.11. 2024	-	25.04.2 025	165 Days	Contest	-	-	-

				of Water Resources Kendrapada Govt. of Odisha	(G.P)								
			ARBP 47/2024	Ajit Kumar Swain Vrs Department of Water Resources Kendrapada Govt. of Odisha	S.Dwibedi Vrs P.K.Lenka (G.P)	12.11.2024	-	25.04.2025	165 Days	Contest	-	-	-
			ARBP 48/2024	Ajit Kumar Swain Vrs Department of Water Resources Kendrapada Govt. of Odisha	S.Dwibedi Vrs P.K.Lenka (G.P)	12.11.2024	-	25.04.2025	165 Days	Contest	-	-	-
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 210/2023	Smt. Manorama Panda Vrs. Smt. Nilam Devi	Balakrushna Polai Vrs. Ramakrushna Maharana	05.06.2023	NA	04.04.2025	01 year 10 month	Contest	-	-	U/o.7, R-1 CPC
			C.S. 449/2021	Smt. D.Bairiamma Vrs. D.Ananda Rao	Minati Rath Vrs. Rama Subudhi	03.12.2021	NA	11.04.2025	03 years 04 months	Contest	-	-	U/o.7, R-1 CPC
			C.S. 37/2023	Smt. Minati Patro vrs. Sri Sibaram Dalai	Sanjya Kumar Nayak Vrs. Nilakantha Das	30.01.2023	NA	19.04.2025	02 years 04 months	Contest	-	-	U/o.7, R-1 CPC
			C.S. 324/2022	Gouri Sethi Vrs. Smt. Satya Sethi	Soubhagya Kumar Mishra vrs. Balakrushna Polai	27.08.2022	NA	23.04.2025	02 years 08 months	Contest	-	-	U/o.7, R-1 CPC
			I.A. 41/2023	Sri Medimi Sarat Vrs. Smt. Bhanu Sahu &	B.V.R. Sharma Vrs. L.K.Padhy	13.04.2023	NA	04.04.2025	02 years 11 months	Contest	-	-	U/o 39, R-1 & 2 CPC

				others									
			E.P. 56/2023	Cholamandalam Investment And Finance Co Ltd Vs Umashankar Sahu	Deepak Kumar Sukla	17.08.2023	NA	15.04.2025	01 years 08 months	Contest	-	-	U/o.21, R-11 CPC
			E.P. 171/2024	Cholamandalam Investment And Finance Co Ltd Vs Amal Kumar Nayak	Deepak Kumar Sukla	08.07.2024	NA	17.04.2025	09 months	Contest	-	-	U/o.21, R-11 CPC
			ARBP 13/2024	M/s. Palo Motors Vrs. TVS Motor Company Ltd. & others	Kailash Chandra Sahu Vrs. Samarendra Mohanty	17.12.2024	NA	24.04.2025	05 months	Contest	-	-	U/s.9 of Arbitration & Conciliation Act, 1996
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb.04/2009	M/s. Sidhartha Engineering Pvt. Ltd. Vs M/s. Mahanadi Coalfields Limited & Others	L. Pangari and Associates Vs. R. Das & A.K. Senapati & Associates	16.05.2009		11.04.2025	5809 days	Contested	-	-	Section-34 "A & C Act"
			Arb.05/2009	M/s. Sidhartha Engineering Pvt. Ltd. Vs M/s. Mahanadi Coalfields Limited & Others	L. Pangari and Associates Vs. R. Das & A.K. Senapati & Associates	16.05.2009		11.04.2025	5809 days	Contested	-	-	Section-34 "A & C Act"

			Arb.04/ 2024	BGR Energy Systems Limited Vs. Odisha Power Generation Corporation Ltd. & Others	S.K. Acharya Vs. S.S. Mohanty and Associates & P.K. Mishra and Associates	12.04. 2024		23.04.2 025	376 days	Contested	-	-	Section- 9 "A & C Act"
			Arb.05/ 2024	BGR Energy Systems Limited Vs. Odisha Power Generation Corporation Ltd. & Others	S.K. Acharya Vs. S.S. Mohanty and Associates & P.K. Mishra and Associates	12.04. 2024		23.04.2 025	376 days	Contested	-	-	Section- 9 "A & C Act"
			C.S.24/2 023	Canara Bank Vs. Manjulata Sharma & Others	A.K. Pattnaik & Associates Vs. M.K. Sandha & Associates	22.06. 2023		25.04.2 025	673 days	Contested	-	15 days	Order- VII, Rule-2 of C.P.C.
			C.M.A.0 4/2025	Vibgyor Structural Construction Pvt. Ltd. Vs. State of Odisha & Others	S.N. Padhee Vs. A.K. Senapati, G.P.	04.03. 2025		29.04.2 025	56 days	Contested	-	-	Section- 152 of C.P.C.
			Arb.11/ 2024	M/s. Jharsuguda Projects Pvt. Ltd. Vs. Nimish Atha & Others	S.S. Padhy & Associates Vs. S.K. Dash and & U.C. PatnaikAsso	05.10. 2024		29.04.2 025	206 days	Contested	-	-	Section- 9 "A & C Act"

					ciates								
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	Ex. P-11/06 of 2018-24	M/s-Cholamandalam Finance Ltd. - Versus-Suraj Rai Singhdeo & another	D.Hr (Adv): Sri B.K.Rana & associates	05.07.2024	No	02.04.2025	8 months 28 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-36/30 of 2023-24	M/s-Kotak Mahindra Bank - Versus-Trilochan Nag & others	D.Hr (Adv): Sri M.R.Mohanty & associates	05.07.2024	No	02.04.2025	8 months 28 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-60/38 of 2023-24	M/s-Cholamandalam Finance Ltd. - Versus-Sananta Bag & another	D.Hr (Adv): Sri R.N.Bohidar & associates	05.07.2024	No	02.04.2025	8 months 28 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-11/50 of 2024	M/s-Sundaram Finance Ltd. -Versus-Malati Sahu & others	D.Hr (Adv): Sri R.N.Bohidar & associates	05.07.2024	No	03.04.2025	8 months 29 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-10/23 of 2023-24	HDFC Bank Ltd. - Versus-Harischandra Meher & another	D.Hr (Adv): Sri M.K.Sandha & associates	05.07.2024	No	04.04.2025	8 months 30 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-34/28 of 2023-24	M/s-Kotak Mahindra Bank - Versus-Mayadhar Seth & others	D.Hr (Adv): Sri M.R.Mohanty & associates	05.07.2024	No	04.04.2025	8 months 30 days	Dropped	N/A	N/A	C.P.C.

			BKGP-48/90/122 of 2017-23-24	UGB, Moter, Dist- Kalahandi -Versus- Debendra Ku. Pattajoshi & another	Plaintiff (Adv): Sri S.K.Padhi	19.07.2024 in Commercial Court, Balangir	No	04.04.2025	8 months 16 days	Dismiss on default	N/A	N/A	C.P.C.
			Ex. P-13-59 of 2005-24	M/s-Jay Bhabani Pvt. Ltd. -Versus- Branch Manager, Oriental Insurance Co. Ltd. & another	D.Hr (Adv): Sri S.C.Hota & associates	10.08.2005	No	05.04.2025	19 Years 6 months 25 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-51/14 of 2021-24	M/s-HDB Finance Service Ltd. -Versus- Sukanta Nayak & another	D.Hr (Adv): Sri M.R.Mohanty & associates	05.07.2024	No	08.04.2025	9 months 3 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-33/18 of 2022-24	HDFC Bank Ltd. -Versus- Suresh Suna	D.Hr (Adv): Sri A.K Sahoo & associates	05.07.2024	No	08.04.2025	9 months 3 days	Dropped	N/A	N/A	C.P.C.
			BKGP-166/67 of 2021-24	Canara Bank, Bhawanipatna - Versus- Chidambaresh Bag	Plaintiff (Adv): Sri S.K.Mishra	12.07.2024	No	09.04.2025	8 months 27 days	Judgment (Contest)	-	-	C.P.C.
			CS-166/34 of 2018-24	UGB, Ulunda -Versus- Kabi Naik & others	Plaintiff (Adv): Sri B.C.Panda & others	24.07.2024	No	16.04.2025	8 months 23 days	Judgment (Contest)	-	-	C.P.C.
			BKGP-89/218 of 2024	Bank of Baroda, Bhawanipatna -	Plaintiff (Adv): Sri G.K.Pattnai	27.08.2024	No	16.04.2025	7 months 20 Days	Dismiss on default	N/A	N/A	C.P.C.

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	3525	37	Disposal- 22 <u>Transferred- 316</u> Total- 338	3224	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1369	33	35	1367	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	404	25	21	408	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	404	07	22	389	
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	292	Instituted- 07 <u>Received on transfer- 04</u> Total- 11	20	283	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	602	08	08	602	
TOTAL			6596	121	444	6273	